

[English]

MCI Report on Christian Medical College, Ludhiana

4686. S. ATINDER PAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a team of Medical Council of India had inspected the Christian Medical College, Ludhiana in the year 1985 and had pointed out several irregularities;

(b) if so, the details thereof;

(c) which of the irregularities have been rectified; and

(d) which of the irregularities pointed out have not yet been rectified and the reasons for the delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHFED MASOOD): (a) Yes, Sir.

(b) to (d) Deficiencies related to irregularities in method of admission and appointment of staff, neglect of pre and paraclinical training facilities for under-graduate, postgraduate admissions for Pathology despite there being no professor etc. were communicated to the authorities concerned for rectification. After receiving the compliance report, showing rectification of most of the deficiencies, another inspection was carried out by the Council Inspectors in Jan., 1988. On the basis of this Inspection Report, Medical Council of India recommended that recognition of MBBS degree granted by Punjab University in respect of the students being trained at Christian Medical College, Ludhiana be continued subject to the fulfilment of the various recommendations and suggestions made by the Council Inspectors in the Inspection Report, especially the appointment of Professor in the Department of Pathology and creation of the Deptt. of Forensic Medicine.

[Translation]

Headquarters of Central Ground water board

4687. SHRI SATYAPAL SINGH YADEV: Will the Minister of WATER RESOURCES be pleased to state:

(a) the places where headquarters and regional office of the Central Ground Water Board are situated;

(b) whether Government propose to set up the headquarters at one place only; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The Headquarters office of the Central Ground Water Board is located at Faridabad. Only the Chairman, the Chief Hydrogeologist and the Secretary of the Board, with supporting staff are stationed at New Delhi to have close liaison with the Central Ministries and other offices.

Twelve Regional Offices of the Central Ground Water Board are located at Lucknow, Hyderabad, Calcutta, Jaipur, Nagpur, Chandigarh, Guwahati, Bhopal, Ahmedabad, Bhubaneswar, Bangalore and Trivandrum.

(b) and (c) Yes, Sir.

Cases pending with Central Administrative Tribunal

4688. SHRI LARANG SAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of cases pertaining to his Ministry pending with the Central Administrative Tribunal;

(b) the period for which these cases have been pending;

(c) whether non-furnishing of reply from his Ministry is responsible for the delay in settlement of these cases; and

(d) if so, the details thereof and the corrective steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d) Information is being collected and will be placed on the Table of the House.

[English]

Criteria for the Appointment of members of the Harijan Welfare Board of Delhi Administration

4689. SHRI RAVI NARAYAN PANI: Will the Minister of WELFARE be pleased to state:

(a) the criteria adopted for appointment of the members of the Harijan Welfare Board of Delhi Administration; and

(b) whether the members appointed in 1988-89 were in consonance with these criteria?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Harijan Welfare Board is an advisory body constituted by Lt. Governor, Delhi, from amongst the official members of Delhi Administration and Prominent Scheduled Caste Social Workers to keep constant watch on social and economic development of Scheduled Castes in the Union Territory of Delhi.

(b) Yes, Sir.

Clearance to Srisaigan left Bank Canal in Andhra Pradesh

4691. SHRI M. BAGA REDDY:
SHRI J. CHOKKA RAO:
SHRIMATI J. JAMUNA:

Will the Minister of WATER RESOURCES be pleased to state the stage of clearance to Srisaigan Left Bank Canal project in Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): The project was returned to the State Government in June, 1987 with a comment, among others, to clearly establish the water availability on long term basis. The State Government have not complied with the observations.

Committee to Monitor the Implementation of 15 point programme

4692. SHRI A. K. A. ABDUL SAMAD: Will the Minister of WELFARE be pleased to state:

(a) whether Government have set up a Committee to monitor the implementation of the 15 point programme for the welfare of the minorities;

(b) if so, the composition of the Committee and the dates of its meetings so far;

(c) whether the proforma prescribed for periodical report by the States and the union territories has been revised;

(d) if so, the text of the revised proforma; and

(e) the achievements made under the programme during January-June, 1990?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b) Yes, Sir. There is a Cabinet Committee on 15 Point Programme for Minority Welfare under the chairmanship of Prime Minister with six Union Ministers as Members, which is to meet every month.

(c) and (d) Yes, Sir. The revised proforma is laid on the Table of the House. (Placed in library Sec. No. Lt. 1533/90)

(e) A statement indicating item-wise progress on implementation of 15 Point Programme by State Govts. during January to June '90 as also a statement giving status of the action